

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 27.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/ 398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Mohana. C Adlaw Partner 9945674212	Respondent No. 1g/11	
2.	ANNA POORNAMI NDS Law Partners 9829036083	Respondent 2- 10	
3)	sharayith shetty AKS- law. associates 8971320540	Petitioner	

P.T.O

Counsel for petitioner is present. Counsel for respondents is present. Counsel for petitioner has filed copy of the hearing date of the matter pending before the Hon'ble Supreme Court.

List it on 27.11.2017.

 MEMBER (J)

 MEMBER (T)